

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the prevention of State Lotteries.”

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

15.50 hrs.

CIVIL LIBERTIES COMMISSIONS BILL

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill to provide for the setting up of Civil Liberties Commissions to investigate infringement of civil liberties guaranteed by the Constitution.

MR DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the setting up of Civil Liberties Commissions to investigate infringement of civil liberties guaranteed by the Constitution.”

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

MOTHER'S LINEAGE BILL*

PROF. MADHU DANDANATE (Rajapur) : I beg to move for leave to introduce a Bill to provide for the right to trace one's lineage from the side of one's mother.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the right to trace one's lineage from the side of one's mother.”

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

15.49 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 16)

SHRIMATI JAYANTI PATNAIK (Cuttack) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRIMATI JAYANTI PATNAIK : I introduce the Bill.

FAMILY RESTRICTION INCENTIVES BILL*

SHRIMATI JAYANTI PATNAIK (Cuttack) : I beg to move for leave to introduce a Bill to provide for incentives to those who would restrict their families by using family planning devices.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for incentives to those who would restrict their families by using family planning devices.”

The motion was adopted.